

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 666/2021 IA 2543/2021 In C.P. (IB)/1184(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

NAME OF THE PARTIES: **Manoj Gangwal Liquidator V/S State
Environment Impact Assessment
Authority**

IN THE MATTER OF

H P Ore Processors Pvt. Ltd

Section: 10, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Yogesh Mishra appeared for the Liquidator. Adv. Eshaan Saroop
appeared for the Respondents. List the matter on **17.10.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

08.09.2023

Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)